

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3610
TO BE ANSWERED ON 23.03.2017

UNPAID LABOUR WAGES UNDER MGNREGS

3610. SHRI NINONG ERING:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has huge liability of unpaid labour wages and other cost under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details of liabilities and reasons therefor, State/UTwise;
- (b) the details of effective budget estimate for rural job creation under MGNREGS in 2016-17;
- (c) whether the Government has released/proposes to release funds against its liability over and above its budget estimate for MGNREGS in 2016-17 and if so, the details thereof and if not, the reasons therefor; and
- (d) the details of MGNREGS workers, who have not been paid their wages in 2015-16 and workers whose wages of 2015-16 are due for more than one month?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Based on the data entry by States/ UTs in the Programme Management Information System (MIS), the State /UT-wise details of the unpaid liability on Unskilled wage, material, Administrative under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for the year 2016-17 (As on 20th March, 2017) is given in **Annexure-I**.

However, after completion of the data entry for the FY 2016-17, the liability amount can be squared up. The payment to MGNREGA workers are usually done in a cycle of 15 days after the closure of the muster roll. The liability accrued at the end of the financial year are paid in the month of April. All wage liabilities for FY 2016-17 will be released in the first half of April, 2017.

(b)to(d): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds. The fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work.

Ministry has released Rs. 47167.23 crore (as on 20.03.2017) to the States/UTs during Financial Year 2016-17. There was pending liability of Rs. 13163 crore at the end of financial year 2015-16 uploaded by States due to shortage of funds. The Ministry has released funds during 2016-17 to liquidate pending wage liability of States/UTs for the financial year 2015-16. Details of fund released to States/UTs under MGNREGS during the current year (as on 20.03.2017) is indicated at **Annexure-II**.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 3610 dated 23.03.2017.

FY: 2016-17 till 20/03/2017

S. No.	States	Unpaid liability (Rs in lakh)			
		Unskilled Wage	Material	Admin	Total
1	ANDHRA PRADESH	23620.76	16862.84	0.00	40483.60
2	ARUNACHAL PRADESH	10615.77	4493.61	0.00	15109.38
3	ASSAM	7092.12	35744.07	763.96	43600.15
4	BIHAR	32671.72	17892.95	1046.79	51611.46
5	CHHATTISGARH	4674.92	37735.39	284.68	42694.99
6	GOA	19.02	0.61	0.00	19.63
7	GUJARAT	2246.47	1554.12	38.11	3838.70
8	HARYANA	803.35	757.60	57.42	1618.37
9	HIMACHAL PRADESH	1995.31	3156.15	65.83	5217.29
10	JAMMU AND KASHMIR	30371.75	10784.25	37.38	41193.38
11	JHARKHAND	7247.19	1361.85	202.75	8811.79
12	KARNATAKA	6613.99	23934.38	1078.68	31627.05
13	KERALA	7450.53	2086.29	193.84	9730.66
14	MADHYA PRADESH	5469.58	10737.45	5.18	16212.21
15	MAHARASHTRA	3433.61	8950.00	1020.04	13403.65
16	MANIPUR	685.28	48.65	0.25	734.18
17	MEGHALAYA	16871.88	11410.44	2.72	28285.04
18	MIZORAM	23568.97	3.21	0.00	23572.18
19	NAGALAND	34516.53	13777.06	0.00	48293.59
20	ODISHA	10834.99	1970.91	351.78	13157.68
21	PUNJAB	1329.40	6379.97	15.14	7724.51
22	RAJASTHAN	6370.12	38999.26	771.31	46140.69
23	SIKKIM	1568.09	1136.75	0.50	2705.34
24	TAMIL NADU	115952.61	1914.95	109.77	117977.33
25	TELANGANA	224.17	-1.73	5046.35	5268.79
26	TRIPURA	4001.37	3431.83	102.84	7536.04
27	UTTAR PRADESH	21442.12	18405.09	687.96	40535.17
28	UTTARAKHAND	1896.87	5069.66	172.99	7139.52
29	WEST BENGAL	69804.39	83174.37	1417.78	154396.54
30	ANDAMAN & NICOBAR	498.74	5.46	6.19	510.39
31	LAKSHADWEEP	0.24	0.00	0.00	0.24
32	PUDUCHERRY	3.02	16.61	39.91	59.54
	Total	453894.88	361794.05	13520.15	829209.08

Annexure-II referred in reply to parts (b)&(c) of Lok Sabha Unstarred Question No. 3610 dated 23.03.2017.

(Rs. In crore)

S. No.	States	Central fund released 2016-17 (as on 20.03.2017)
1	ANDHRA PRADESH	3822.38
2	ARUNACHAL PRADESH	156.76
3	ASSAM	1082.49
4	BIHAR	1569.14
5	CHHATTISGARH	2229.03
6	GOA	4.26
7	GUJARAT	642.68
8	HARYANA	287.71
9	HIMACHAL PRADESH	388.61
10	JAMMU AND KASHMIR	804.09
11	JHARKHAND	1657.83
12	KARNATAKA	2258.65
13	KERALA	1582.49
14	MADHYA PRADESH	3248.92
15	MAHARASHTRA	1655.53
16	MANIPUR	343.70
17	MEGHALAYA	860.69
18	MIZORAM	144.51
19	NAGALAND	501.53
20	ODISHA	1895.27
21	PUNJAB	490.73
22	RAJASTHAN	4786.32
23	SIKKIM	132.63
24	TAMIL NADU	4552.33
25	TELANGANA	1806.85
26	TRIPURA	1016.29
27	UTTAR PRADESH	3910.72
28	UTTARAKHAND	514.35
29	WEST BENGAL	4809.26
30	ANDAMAN & NICOBAR	8.01
31	LAKSHADWEEP	0.00
32	PUDUCHERRY	3.47
	Total	47167.23